

**GOVERNMENT OF NAGALAND  
DIRECTORATE OF HEALTH & FAMILY WELFARE  
NAGALAND::KOHIMA**

No: DHFW/COVID-19/2019-20/ 728-34

Dated Kohima, the ...30..<sup>th</sup> April 2020.

To,

The Principal Secretary to the Government of Nagaland  
Health & Family Welfare Department  
Nagaland::Kohima.

Sub: **RECOMMENDED PLAN FOR MANAGEMENT OF TRAVELERS FROM  
OUTSIDE THE STATE.**

Sir,

On the subject cited above, please find herewith the recommended plan for management of travelers from outside the state herein enclosed as Annexure: 1, in the event the Government decide to allow entry of In-bound Travelers to Nagaland for further perusal and consideration.

Yours faithfully,

  
(DR. VIZOLIE Z SUOKHRIE)

Principal Director  
Directorate of Health & Family Welfare  
Nagaland::Kohima

No: DHFW/COVID-19/2019-20/728-34 Dated Kohima, the ...30..<sup>th</sup> April 2020.

Copy To:

1. The Commissioner & Secretary to Governor of Nagaland, Kohima for kind information.
2. The Addl Chief Secretary to Chief Minister, Nagaland, Kohima for kind information.
3. The Sr. P.S to Minister Health & Family Welfare, Nagaland, Kohima for kind information.
4. The Deputy Secretary to Chief Secretary, Nagaland, Kohima for kind information.
5. The Principal Secretary and Home Commissioner, Government of Nagaland, Kohima for kind information.
6. The Principal Secretary to the Govt of Nagaland, Health & Family Welfare Department for kind information.
7. The Deputy Commissioners of all districts for information and necessary action.
8. Guard file/ Office copy.

  
(DR. VIZOLIE Z SUOKHRIE)

Principal Director  
Directorate of Health & Family Welfare  
Nagaland::Kohima

**RECOMMENDED PLAN FOR MANAGEMENT OF TRAVELERS FROM OUTSIDE THE STATE**

**Section- 1: POINT OF ENTRY**

1. Restriction of entry for In-bound Travelers to Nagaland should continue.
2. Sealing of State border to continue except at specified point of entries.
3. Government to identify the mode of transport (Airline, Railways or Roadways) which may be allowed for in-bound travelers.

**Section- 2: REGULATION OF ENTRY OF INTER STATE TRAVELLERS**

If entry of travelers are allowed,

1. It should be executed in a staggered/ phase manner, to prevent overwhelming of resources.
2. Priority to be given to the following categories of travelers- stranded, discharged patients awaiting to return home, staying in hotels, daily wagers (not salaried), migrant workers etc.
3. Travelers with fever/ symptoms should not be allowed to board the flight or train or by road. Govt to issue necessary advisories to the operators.

**Section- 3: MANDATORY UNDERTAKING & REGISTRATION IN THE “nCOVID-19 NAGALAND VISITOR’S APP” BY TRAVELLERS**

1. Each In-bound Traveler shall produce an undertaking in the prescribed format, at the point of entry and also submit the same prior to the commencement of journey to the State COVID-19 War Room through email or WhatsApp.

Additionally each Traveler shall also mandatorily register prior to journey in the “nCOVID-19 Nagaland Visitor’s App” and will update their sign/ symptoms status twice daily by 10.00 AM and by 7.00 PM and shall be monitored for adherence to social distancing through geofencing.

NB: Upon successful registration in the “nCOVID-19 Nagaland Visitor’s App”, a unique ID number will be sent to the traveler by SMS from the server.

2. Travelers failing to produce the “undertaking” or not registered in the “nCOVID-19 Nagaland Visitor’s App” will not be allowed to cross the point of entry.

NB:

- For those who do not have any phone may take the assistance of the COVID helpdesk on arrival or from the health personnel (where further medical examination is done).
- For those requiring any technical support for on-boarding on to the app, or may call 1800-345-0019. Further, the helpdesk will also assist the traveler for filling the “undertaking form”

**Section- 4: SCREENING OF TRAVELLERS**

**Airport:**

1. The Airport Authority shall establish a COVID Helpdesk within the Arrival Lounge. The Helpdesk should be ideally manned by non-medical team (jointly manned by Airport Authority and personnel drafted from other Govt agencies).

2. All travelers will be screened for fever by thermal scan, which will be done by State Police or personnel drafted from other Govt agencies.
3. Travelers with fever will be subjected to further medical examination by the Medical Team placed at a designated place within the Airport.
4. All travelers will wear face mask at all times and frequently wash hand with soap water and or with hand sanitizer.
5. Social distancing to be maintained at all places including luggage collection belts as well as at the entry and exit gates.
6. Visitor/ relatives will not be allowed to meet the travelers or allowed to come beyond the restricted perimeter.

#### **Roadway Check Points:**

1. Entry of vehicles should be allowed within a limited time period in a day.
2. District Authority will establish a COVID Helpdesk to register/ record all in bound travelers in the road check points. The Helpdesk should be ideally manned by non-medical team (manned by Police or personnel drafted from other Govt agencies).
3. All crew members and passenger (if any), shall be screened for fever by thermal scan, which will be done by personnel manning the Check Points or personnel drafted from other Govt agencies.  
NB:
  - i. The NSDMA to provide the Thermal Scanner and Face mask to the personnel assigned for the above mentioned tasks.
  - ii. HFW Department to train such personnel.
4. Travelers with fever will be subjected to further medical examination by the Medical Team stationed in the vicinity of check gate.
5. All vehicles entering Nagaland will be decontaminated with sodium hypochlorite (1%) solution spray, if not available with soap water or plain water at the Point of Entry (Check Points). Necessary logistics will be provided by NSDMA.
6. All crew members and passenger, shall mandatorily wear face mask at all times and wash hands with soap water or clean their hands with hand sanitizers frequently.
7. District administration shall enforce availability of adequate hand washing facilities in all check points.
8. The in-bound vehicles shall be allowed to stop over only at pre-identified places. District administration shall ensure adequate measures for social distancing, hand washing facilities and minimal contact are provided by amenity providers in such pre-identified places.
9. District administration shall enforce prevention of mingling of crew members of the vehicle with local population upon reaching their destination within the State.

#### **Section- 5: CATEGORIZATION OF TRAVELERS FROM OUTSIDE THE STATE**

1. People coming from declared **Red districts** should not be allowed to enter the state.  
NB: In the unlikely event of some travelers coming from a place which has been declared Red district or during the course journey, the traveler will be put on facility (institutional) quarantine mandatorily for **testing** and monitoring for 14 days.
2. People coming from declared **Orange districts** will be allowed to enter the state, subject to the following conditions:



- a. Mandatory Declaration- Submission of “Undertaking” and registration in the “nCOVID-19 Nagaland Visitor’s App” prior to commencement of Journey (on production of server generated Unique ID).
  - b. Mandatory screening by Thermal Scan at the Point of entry.
  - c. If symptomatic, to mandatorily keep in Facility (Institutional) Quarantine for **testing**. Those requiring hospitalization will be kept in **isolation ward for suspected cases of the COVID Hospital** till result is available.
    - i. If tested **positive**, the case will be shifted to COVID-19 Hospital.
    - ii. If tested **negative**, then continue till 14 days in compulsory Home Quarantine and active surveillance (reporting twice daily). Thereafter to maintain social distancing, personal & public hygiene and mandatorily update report of any signs or symptoms until 28 days (mandatory self reporting of symptoms twice daily through App. If unresponsive/ switched off or not cooperative after calling by call centre will be taken up by police).  
NB: Those requiring continued hospitalization will be shifted to NON-COVID Hospital.
  - d. If asymptomatic, **no testing** will be done but will be put on Home Quarantine and they will maintain social distancing, personal and public hygiene and to update report of any signs or symptoms until 14 days through **Active Surveillance** (mandatory self reporting of symptoms twice daily through App. If unresponsive/ switched off or not cooperative after calling by call centre will be taken up by police).
3. People coming from declared **Green districts** should be allowed to enter the state, subject to the following conditions:
- a. Mandatory Declaration- Submission of Undertaking and registration in the nCOVID-19 Nagaland Visitor’s App prior to commencement of Journey (on production of server generated Unique ID).
  - b. Mandatory screening by Thermal Scan at the Point of entry.
  - c. If symptomatic, will be **subjected to testing** and will be mandatorily kept in quarantine in Facility (Institutional) Quarantine. Those requiring hospitalization will be kept in **isolation ward for suspected cases of the COVID Hospital** till result is available.
    - i. If tested **positive**, the case will be shifted to COVID-19 Hospital.
    - ii. If tested **negative**, then continue till 14 days in compulsory Home Quarantine and active surveillance (reporting twice daily). Thereafter to maintain social distancing, personal & public hygiene and mandatorily update report of any signs or symptoms until 28 days (mandatory self reporting of symptoms twice daily through App. If unresponsive/ switched off or not cooperative after calling by call centre will be taken up by police).  
NB: Those requiring continued hospitalization will be shifted to NON-COVID Hospital.
  - d. If asymptomatic **no testing** will be done but will be put on Home Quarantine for 14 days and they will maintain social distancing, personal and public hygiene and to compulsorily report any signs or symptoms until 14 days through **passive surveillance** (self reporting) and to report through App or to call up the Toll Free Helpline (1800 345 0019) or visit the nearest health centre by maintaining all safety precautions if any symptoms develops.



**NB: Lab Testing for COVID-19:**

1. Those travelers who develop symptoms and meet the criteria for testing of samples will be tested for COVID-19.

NB: On-demand or Forced testing shall not be entertained unless in conformity to the established SOP.

**Section- 6: OBSERVATION CENTRE FOR TRAVELLERS FROM OUTSIDE STATE**

**A. Location of Observation Centres for travelers:**

Initially Observation Centres for travelers may be setup in Dimapur & Kohima.

1. Dimapur Observation Centres will accommodate Travelers bound for Dimapur, Peren & Mon
2. Kohima Observation Centres will accommodate Travelers bound for Kohima, Kiphire, Longleng, Mokokchung, Phek, Tuensang, Wokha and Zunheboto.

*NB: We may further explore whether infrastructure is available in Mokokchung and Mon to set up Observation Centres, so that Mokokchung can take care of few districts- Longleng & Tuensang while Mon will take care of traveler to Mon.*

**B. Standard Operation Procedures for Management of Observation Centres for travelers:**

1. Travelers will be allowed to use personal electronic devices for self entertainment, social communication or communication with the Caretaker of the observation centre.

NB: The Caretaker and ancillary staff of the observation centre will be drafted from any government agencies other than HFW department.

2. All Travelers in observation centre shall mandatorily wear Triple Layer Mask at all times, which will be provided by the State (NSDMA).
3. All Travelers while in observation centre shall mandatorily maintain adequate social distancing measures.
4. Measures are to be put in place to minimize contact between care giver and the Travelers (inmates).
5. Accommodation:
  - a. Ideally single rooms with basic amenities if available or larger rooms for multiple occupants with a minimum distance of 1-2 meters between beds.
  - b. The building should be well ventilated and well lighted.
  - c. Adequate basic amenities including Gender dedicated Toilets & Bathrooms, etc should be available.
  - d. Do's and Don't's to be displayed clearly in the observation centre.
6. Kitchen and mess facilities should be available.

NB: Necessary resources for management & maintenance to be provided by NSDMA.

**7. Medical facilities:**

- a. Medical Helpdesk with minimal medical facilities to take care of the emergency services.
- b. Ambulance services should be available on standby.
- c. Inmates who fall sick and requiring hospitalization due to non-COVID-19 morbidity will be shifted to the nearest Isolation wards.
- d. Telephonic Counseling services will be available for the travelers (inmates).
- e. Adequate measures for prevention and control of epidemic disease must be put in place.



8. Concealment of health information by any individual, if found shall be penalized through the applicable Acts, Rules and regulations for prevention of COVID-19 pandemic.
9. Security: State Police shall provide 24x7 perimeter security.
10. No visitors will be allowed cross the perimeter check gate.

#### **Section- 7: BIOMEDICAL WASTE MANAGEMENT**

1. All contaminated items such as used masks, tissue papers etc should be disposed off safely in conformity with the SOP and Biomedical Waste Management Rules.
2. The Guidelines for Handling, Treatment and Disposal of Waste Generated during Treatment/Diagnosis/ Quarantine of COVID-19 Patients can be downloaded from the link:  
<https://www.mohfw.gov.in/pdf/63948609501585568987wastesguidelines.pdf>

#### **Section- 8: DISINFECTION OF THE OBSERVATION CENTRE**

1. All frequently touched surfaces should be sanitized with 1% sodium hypochloride solutions at least 2-3 times and whenever required.
2. All rooms upon discharge of the inmates are to be properly sanitized as per SOP on disinfection of common public places including offices.

#### **Section- 9: DISCHARGE POLICY**

1. On completion of quarantine period, travelers (inmates) who are negative or asymptomatic will be released from the Observation Centre.
  - a. Low risk contacts will be discharged to continue the 14 days home quarantine and will be kept under passive surveillance.
  - b. High risk contacts will be discharged to continue the 14 days home quarantine and will be kept under active surveillance.
2. On successful completion of the quarantine period, a 'Certificate on Completion of Quarantine' will be issued by the Health Authority. Further, "nCOVID-19 Nagaland Visitor's App" server generated SMS will be sent to the travelers on-board the App.

  
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